

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2074(KB)2019
IA(I.B.C)/905(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	SANJEEV KR. MISHRA VS ABHIJEET HAZARIBAGH TOLL ROAD LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Debartha Chakraborty, Adv.] For the Liquidator

Mr. K. Saraf, Adv.

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/905(KB)2024**
 - a. This is an application for placing on record the Progress Report which is placed at page 8 onwards and this application is supported by an affidavit at page 5 onwards.
 - b. The Progress Report is taken on record and accordingly this **IA(I.B.C)/905(KB)2024 is allowed and disposed of.**
3. In view of the fact that the distribution seems to be over, an appropriate application be filed.
4. List this matter **on 27.06.2024.**

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)